

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
O.A. No. 735/2023**

In re:

News Item titled "Ashwani Khad: The most polluted river in Himachal Pradesh" appearing in News Himachal dated 04.12.2023.

INDEX

| Sr. No. | Particulars of Documents | Page |
|------------|---|-------|
| 1. | Affidavit on behalf of the Chief Secretary, Government of Himachal Pradesh in compliance to order dated 25-07-2025. | 7-11 |
| 2. | Annexure-R/A-I: Details of Installed Capacity, Capacity Utilised and Mode of Disposal in respect of JSV , SJPNL and CETP Baddi | 12-16 |
| 3. | Annexure-R/A-II: Letter of Engineer-in-Chief, Jal Shakti Vibhag to Ld Counsel vide dated 23.07.2025 | 17-20 |

Place: Shimla, H.P.
Dated: 23.08.2025


Chief Secretary

State of Himachal Pradesh
(Prabodh Saxena)

Chief Secretary to the
Govt. of Himachal Pradesh



(Divyanshu Kumar Srivastava)

Advocate for State of H.P.

48, Lawyers Chamber, Supreme Court of India

TilakMarg, New Delhi-110001

Ph:9711872319, Email:dksrivastava0511@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, AT NEW DELHI

O.A. No. 735/2023

In re:

News Item titled "Ashwani Khad: The most polluted river in Himachal Pradesh" appearing in News Himachal dated 04.12.2023.

Affidavit on behalf of Chief Secretary to the Government of Himachal Pradesh in compliance to order dated 25.07.2025.

May it please your Lordships:

1. The State of Himachal Pradesh, through its Chief Secretary, respectfully submits this affidavit in compliance with the esteemed directions of this Hon'ble Tribunal vide its order dated 26.03.2025 in Original Application No. 735/2023, concerning

the news item titled "Ashwani Khad: The Most Polluted River in Himachal Pradesh" published in News Himachal on 04.12.2023. The said order observed as under:

"STP-wise details concerning the installed capacity and capacity utilization have not been disclosed, though on page 1093, it has been disclosed that the total installed and utilized capacity of STPs in river stretches

ATTESTED
Mamun
Executive Magistrate
H.P. Sectt., Shimla

(Prabodh Saxena)
Chief Secretary to the
Govt. of Himachal Pradesh

are 48.615 MLD and 27.8 MLD. Further, mode of disposal of treated sewage has not been disclosed.

Counsel for the State submits that details of STPs and their capacity utilization will be disclosed in the next report.”

2. That this Hon'ble Tribunal, vide its subsequent order dated 25.07.2025, observed that no comprehensive report had been filed by the Chief Secretary, State of Himachal Pradesh, in compliance with the above directions. This Hon'ble Tribunal further observed that only an index accompanied by a three-page unsigned document was submitted by the State's counsel, without the requisite report. Consequently, this Hon'ble Tribunal granted an additional three weeks for the submission of a detailed report, subject to the deposition of a cost of Rs.10,000/- with the Secretary, National Green Tribunal Bar Association within one week. The said cost has been deposited on 02.08.2025.

(Prabodh K. Singh)
Chief Secretary, to the
Govt. of Himachal Pradesh

(Prabodh K. Singh)
Chief Secretary, to the
Govt. of Himachal Pradesh

ATTESTED

Mansukh
Executive Magistrate
H.P. Sectt., Shimla

3. That with utmost respect to this Hon'ble Tribunal, it is humbly submitted that out of 15 STPs referred to in the report of CPCB, 3 STPs are being managed by Shimla Jal Prabandhan Nigam Limited (SJPNL), 9 STPs are being managed by Jal Shakti Vibhag (JSV) and 2 STPs being managed by Bhakra Beas Management Board (BBMB) and one CEPT is being managed by Baddi Infrastructure (A SPV of BBN Industries Association). The total installed capacity of 48.615 MLD and utilized capacity of 27.8 MLD, as cited in the Tribunal's order dated 26.03.2025, were derived from the Report dated 22.08.2024 of the Central Pollution Control Board (CPCB) submitted in compliance with the Hon'ble NGT's orders dated 26.02.2024 and 07.05.2024 in O.A. No. 735/2023. This information is reflected at Page 698, para. 4.0(iii), remedial measures, point no. iii of the said CPCB report, which states:

"The total installed and utilization capacity of STPs in the river stretches are 48.615 MLD and 27.8 MLD (excluding STPs at BBMB Sundar Nagar and BBMB Pandoh) respectively. The authorities shall


(Prabodh Saxena)
Chief Secretary to the
Govt. of Himachal Pradesh

TESTED
Manmohan
Executive Member

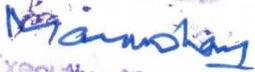
take action to operate the STP at optimum capacity."

4. That upon verification of the said CPCB report it has been observed that the correct aggregate installed capacity, as detailed on Pages 726-731 of the said Report is 47.36 MLD, with a utilized capacity of 28.17 MLD, excluding the STPs at BBMB Sundar Nagar and BBMB Pandoh (District Mandi). It appears that an inadvertent arithmetical discrepancy exists in the CPCB report, wherein the remedial measures section (Page 698) cites the total installed capacity as 48.615 MLD and utilized capacity as 27.8 MLD.

5. That it is further respectfully submitted that discrepancies were

 noted in specific STP capacities as reported by the CPCB. For instance, the installed capacity of **Rohru STP** is recorded as 1.75 MLD on **Page 717**, whereas **Page 727** of the same report cites it as 1.015 MLD. Similarly, the installed capacity of **STP Sundar Nagar** is reported as 3.55 MLD on Page 729, with a utilization of 4.4 MLD, which exceeds the stated capacity.

(Prabodh Saxena)
Chief Secretary to the
Govt. of Himachal Pradesh

ATTESTED

Executive Magistrate
H.P. 22001, Shimla

However, the actual utilization, as verified, stands at 3.25 MLD as of the present date. These computational inconsistencies in the CPCB report have inadvertently been reflected in the Hon'ble Tribunal's orders.

6. The State humbly submits that subsequent to the CPCB's inspection, the capacities of several STPs, including those at Lalpani, Malyana, Dhalli, and Sundar Nagar, have been enhanced, resulting in an increase in the total installed capacity. A detailed and updated status of STPs, including their installed capacities, utilized capacities, and modes of disposal of treated sewage, related to JSV is enclosed herewith as **Annexure-R/A-I(A)**, for SJPNL in **Annexure R/A-I(B)** and for CETP Baddi in **R/A-I (C)** for the kind perusal of this Hon'ble Tribunal.


(Prabodh Saxena)
Chief Secretary to the
Govt. of Himachal Pradesh

(Prabodh Saxena)
Chief Secretary to the
Govt. of Himachal Pradesh

7. That regarding the issue of operating STPs at optimum capacity, it is respectfully submitted that STPs are designed with a planning horizon of 15-30 years, with estimate projected population growth and urban expansion in peripheral areas. However, the

ATTESTED
Mannat Singh
Executive Magistrate

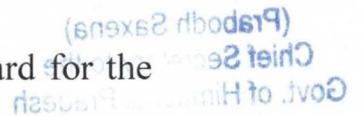
actual sewage inflow to STPs is often lower than their designed capacities due to several practical challenges, including:

- (i) Non-connectivity of certain households to the sewerage system owing to ongoing land acquisition disputes;
- (ii) Partial commissioning of sewerage networks in newly extended municipal areas; and
- (iii) Seasonal variations in tourist inflow, which significantly affect sewage generation patterns.

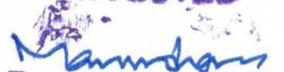
These factors result in variations between projected and actual sewage generation, which the State is actively addressing through ongoing efforts to improve connectivity and infrastructure.



(Prabodh Saxena)
Chief Secretary to the
Govt. of Himachal Pradesh



The State of Himachal Pradesh holds the highest regard for the authority and orders passed by this Hon'ble Tribunal. In immediate and earnest compliance with the order dated 25.07.2025, the cost of Rs. 10,000/- was duly deposited with the Secretary, National Green Tribunal Bar Association via RTGS on 02.08.2025, vide UTR No. RB12152524799801.

ATTESTED

Executive Magistrate
H.P. Sec-

However, it is most respectfully submitted that, in compliance with the Tribunal's earlier directions, wherein the State's counsel assured that STP details and capacity utilization would be provided in the subsequent report, the requisite information was duly furnished by the Engineer-in-Chief, Jal Shakti Vibhag, through a letter dated 23.07.2025 addressed to the learned counsel for the State. This letter, duly signed by the Engineer-in-Chief, explicitly stated:

"Please find attached the present STP-wise details under Jal Shakti Vibhag and SJPNL with respect to installed capacity, capacity utilization, and the mode of disposal of the treated sewage enclosed herein. Hon'ble NGT may kindly be apprised of the same"

(Enclosed as Annexure-R/A-II).

The comprehensive report accompanying this communication was intended to form an integral part of the submissions. Any oversight in its presentation is deeply regretted, and the State assures its commitment to fully comply with the orders passed by this Hon'ble Tribunal.

ATTESTED

 Executive Magistrate
 H.P. Sect., Shimla

1452

In view of the submissions made herein-above, the State most respectfully prays that the cost of Rs. 10,000/- imposed vide the order dated 25.07.2025 may kindly be reconsidered and waived in the interests of justice, given the earnest efforts made to comply with the Hon'ble Tribunal's directions and the submission of the requisite details as per the Engineer-in-Chief's communication.

Place: Shimla, H.P.

Dated: 23.08.2025

ATTESTED
Maminder
Executive Magistrate
H.P. Distt. Shimla

Prabodh Saxena
Chief Secretary
State of Himachal Pradesh
Chief Secretary to the
Govt. of Himachal Pradesh
Through

Divyanshu

(Divyanshu Kumar Srivastava)
Advocate for State of H.P.

48, Lawyers Chamber, Supreme Court of India
TilakMarg, New Delhi-110001

Ph:9711872319, Email:dksrivastava0511@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL

(PRINCIPAL BENCH), NEW DELHI

ORIGINAL APPLICATION NO.735/2023

IN THE MATTER OF:

**In re: News item appearing in News Himachal dated 04.12.2023 titled
"Ashwani Khad: The Most Polluted River in Himachal Pradesh"**

AFFIDAVIT

I, Prabodh Saxena S/o Late Dr. J.B. Saxena aged about 60 years, presently posted as Chief Secretary Government of Himachal Pradesh, do hereby solemnly affirm and state as under: -

1. That I am the Chief Secretary, Government of Himachal Pradesh. I am fully conversant with the facts and circumstances of the case and I have been duly authorized and am, therefore, competent to file and affirm this affidavit.
2. I state that I have read the contents of the Reply from paragraph 1 to 8. I state that the facts contained therein are true to the best of my knowledge and belief as derived from the record.
3. I state that the legal argument in the Reply is based on the legal advice given to me by my Counsel and factual statements are based on documents/records relied upon.

TESTED
Manish
Executive Magistrate
H.P. 3e

Prabodh Saxena
DEPONENT
(Prabodh Saxena)
Chief Secretary to the
Govt. of Himachal Pradesh

VERIFICATION

I, Prabodh Saxena, the Deponent above named, do hereby verify that the contents of paragraph no. 1 to 8 of the above affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from.

Verified at Shimla on this...22nd..... day of August 2025

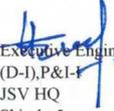
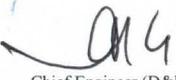
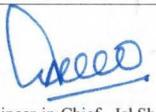
ATTESTED
Executive Magistrate
H.P. Sectt., Shimla

(Signature)
DEPONENT
(Prabodh Saxena)
Chief Secretary to the
Govt. of Himachal Pradesh

199
Declared before me on 22nd day of August
2025 on oath (Solemnly Affixation)
by Shri Prabodh Saxena, IAs
who is personally known to the or who
has been identified by Sh _____
who is personally known to me.

(Signature)
Executive Magistrate
H.P. Sectt., Shimla

| Annexure R/A-I(A) | | | | | |
|--|-------------|----------------|-------------------------|--|---|
| Details of Capacity , Capacity utilized and Mode of Disposal of STPs in respect of JSV | | | | | |
| A. Details of STPs in the catchment area of Pabbar River in Rohru | | | | | |
| Sr. No. | Name of STP | Capacity (MLD) | Capacity Utilized (MLD) | MODE OF DISPOSAL | |
| | | | | Sewage Disposal | Sludge Disposal |
| | | | | 3 | 4 |
| 1 | STP Rohru | 1.745 | 1.745 | After tertiary treatment and disinfection effluent is disposed into Pabbar river | After stabilising in sludge drying beds the sludge is given to farmers free of cost if demanded or else if there is no demand the sludge is disposed in pits /landfill. |
| 2 | STP Jubbal | 0.65 | 0.35 | After treatment and disinfection effluent is disposed into Bishkuti nallah | |
| | | 2.395 | 2.095 | | |

| | | | | |
|---|--|--|---|--|
|  Process Engineer, Jal Shakti Vibhag Tutikandi Shimla-5 |  Executive Engineer (D-I), P&I-JSV HQ Shimla-5 |  Superintending Engineer (P&I-I), Jal Shakti Vibhag Tutikandi Shimla-5 |  Chief Engineer (D&M), Jal Shakti Vibhag, Tutikandi Shimla-5 |  Engineer-in-Chief, Jal Shakti Vibhag Tutikandi Shimla-5 |
|---|--|--|---|--|

B. Details of STPs in the catchment area of River Beas of Mandi

| Sr. No. | Name of STP | Capacity (MLD) | Capacity Utilized (MLD) | MODE OF DISPOSAL | |
|---------|----------------------------|----------------|-------------------------|--|---|
| | | | | Sewage Disposal | Sludge Disposal |
| | | | | 1 | 2 |
| 1 | Sarkaghat-Paplog Zone B | 0.70 | 0.32 | After treatment and disinfection effluent is disposed into Paplog nallah | After stabilising in sludge drying beds the sludge is given to farmers free of cost if demanded or else if there is no demand the sludge is desposed in pits /landfill. |
| 2 | Jogindernagar | 1.73 | 1.43 | After treatment and disinfection effluent is disposed into Neri khad | |
| 3 | Mandi -Raghunath ka Padhar | 3.83 | 3.5 | After treatment and disinfection effluent is disposed into Beas river | |
| 4 | Mandi-Khaliyar | 0.47 | 0.46 | After treatment and disinfection effluent is disposed into Beas river | |
| 5 | Sundernagar | 4.5 | 3.25 | After tertiary treatment and disinfection effluent is disposed into Ghangli khad | |
| | | 11.23 | 8.96 | | |

Process Engineer, Jal Shakti Vibhag
Tutikandi Shimla-5

Executive Engineer (D-I), P&I-1
JSV HQ

Superintending Engineer (P&I-1), Jal Shakti Vibhag

Chief Engineer (D&M),
Jal Shakti Vibhag, Tutikandi Shimla-5

Engineer-in-Chief, Jal Shakti Vibhag
Tutikandi Shimla-5

C. Details of STPs in the catchment area of Sukhna Khad in Parwanoo

| Sr. No. | Name of STP | Capacity (MLD) | Capacity Utilized (MLD) | MODE OF DISPOSAL | |
|---------|-------------|----------------|-------------------------|---|--|
| | | | | Sewage Disposal | Sludge Disposal |
| | | | | 1 | 2 |
| 1 | Parwanoo | 1 | 0.3 | After tertiary treatment and disinfection effluent is disposed into Sukhna nallah | After stabilising in sludge bed/land (given to farmers/Landfill) |

D. Details of STPs in the catchment area of River Ratta in Nalagarh

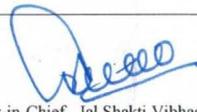
| Sr. No. | Name of STP | Capacity (MLD) | Capacity Utilized (MLD) | MODE OF DISPOSAL | |
|--------------|-------------|----------------|-------------------------|---|---|
| | | | | Sewage Disposal | Sludge Disposal |
| | | | | 1 | 2 |
| 1 | Nalagarh | 3.62 | 0.8 | After tertiary treatment and disinfection effluent is disposed into Sirsa river | After stabilising in sludge drying beds the sludge is given to farmers free of cost if demanded or else if there is no demand the sludge is disposed in pits /landfill. |
| Total | | 18.25 | 12.16 | | |


Process Engineer, Jal Shakti Vibhag
Tutikandi Shimla-5


Executive Engineer (D-I), P&I-1
JSV HQ, Shimla-5


Superintending Engineer (P&I-1), Jal Shakti Vibhag
Tutikandi Shimla-5


Chief Engineer (D&M),
Jal Shakti Vibhag, Tutikandi Shimla-5


Engineer-in-Chief, Jal Shakti Vibhag
Tutikandi Shimla-5

Details of Capacity, Capacity utilized and Mode of Disposal of STPs in respect of SJPNL

E. Details of STPs in the catchment area of Ashwani Khad in Shimla

| Sr. No. | Name to STP | Capacity (MLD) | Capacity Utilized (MLD) | MODE OF DISPOSAL | |
|--------------|-------------|----------------|-------------------------|--|---|
| | | | | Sewerage Disposal | Sludge Disposal |
| | | 1 | 2 | 3 | 4 |
| 1 | STP Lalpani | 25.20 | 13.00 | After tertiary treatment and disinfection effluent is disposed into Ashwani khad | MC Shimla lanfill site, Bhariyal and given to farmers |
| 2 | STP Malyana | 8.42 | 3.90 | After tertiary treatment and disinfection effluent is disposed into Ashwani khad | MC Shimla lanfill site, Bhariyal and given to farmers |
| 3 | STP Dhalli | 2.26 | 1.20 | After tertiary treatment and disinfection effluent is disposed into Ashwani khad | MC Shimla lanfill site, Bhariyal and given to farmers |
| Total | | 35.88 | 18.10 | | |

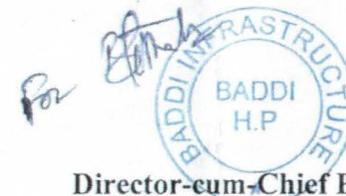
LC
Additional General Manager
 Sewerage Division, SJPNL,
 US Club Shimla

LC
General Manager (Operations)
 SJPNL, US Club Shimla

LC
Managing Director-cum-CEO
 SJPNL, US Club Shimla

Details of STPs in the catchment area of River Bald/ Sirsa in Baddi

| Sr. No. | Name of CETP cum STP | Capacity (MLD) | Capacity Utilized (MLD) | MODE OF DISPOSAL | |
|---------|----------------------|----------------------------------|---|--|-----------------------------|
| | | | | Sewage Disposal | Sludge Disposal |
| | | | | 1 | 2 |
| 1 | CETP cum STP Baddi | 25 MLD (Sewage Part -5.5 MLD) | 20-21 MLD (Sewage Part = 1.0 -1.5 MLD) | Treated effluent discharged in River Sirsa | Through TSDF, SSWML Dabhota |



Director-cum-Chief Executive Officer,
BADDI INFRASTRUCTURE

Himachal Pradesh
Jal Shakti Vibhag

No:- JSV -SE (P&I-1)- D-I-NGT (OA No. 735/2023)/2023-24- 2677-2681

Date - 23/7/2025

To

Adv. Divyanshu Kumar Shirivastava
48, Lawyer's Chamber, Supreme Court of India
Tilak Marg, New Delhi

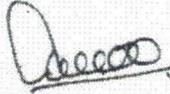
Subject:

OA No. 735/2023 titled "Ashwani Khad: The Most Polluted River in Himachal Pradesh" -STP wise report.

Sir,

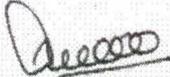
Kindly refer to the Hon'ble National Green Tribunal's (NGT) order dated 26.03.2025, during which your good self had submitted that details of the STPs and their capacity utilization will be disclosed in the next report (Annexure-I attached). Please find attached the present STP wise details under Jal Shakti Vibhag and SJPNL w.r.t installed capacity, capacity utilization and the mode of the disposal of treated sewage enclosed herein.

Hon'ble NGT may kindly be apprised of the same.


(Er. Anju Sharma)
Engineer-in-Chief,
Jal Shakti Vibhag,
Himachal Pradesh

Copy forwarded to the following for information and needful action please:-

1. The Secretary (JSV) with the intimation that the instant report is being filed as per Chief Secretary to Govt. of Himachal Pradesh endorsement No. STE-E (5) 1/2024-L dated 23.07.2025. The office of the worthy Chief Secretary to the Govt. of Himachal Pradesh also be kindly apprised accordingly please.
2. The Additional Secretary (Environment, Science, Technology & climate Change), to the Govt. of Himachal Pradesh.
3. The Member Secretary, HPSPCB, Paryavaran Bhawan, Below BCS, New Shimla.
4. The Managing Director-cum-CEO, SJPNL, US Club Shimla w.r.t. his letter No 1471-73 dated 23.07.2024


Engineer-in-Chief,
Jal Shakti Vibhag,
Himachal Pradesh

Amazere RI

| Details of STPs in the catchment area of Ashwani Khad in Shimla | | | | MODE OF DISPOSAL | |
|---|--------------------|----------------|-------------------------|--|---|
| Sr. No. | Name of STP | Capacity (MLD) | Capacity Utilized (MLD) | Sewage Disposal | Sludge Disposal |
| | | 1 | 2 | 3 | 4 |
| 1 | STP Lalpan | 25.20 | 13 | after tertiary treatment and disinfection effluent is disposed into Ashwani khad | MC Smila landfill site, Bhariyal and given to farmers |
| 2 | STP Malyana | 8.42 | 3.9 | after tertiary treatment and disinfection effluent is disposed into Ashwani khad | MC Smila landfill site, Bhariyal and given to farmers |
| 3 | STP Dhali | 2.28 | 1.2 | after tertiary treatment and disinfection effluent is disposed into Ashwani khad | MC Smila landfill site, Bhariyal and given to farmers |
| 4 | STP Snowdon | 1.35 | 1.1 | after tertiary treatment and disinfection effluent is disposed into Ashwani khad | MC Smila landfill site, Bhariyal and given to farmers |
| 5 | STP north disposal | 5.8 | 4.7 | after tertiary treatment and disinfection effluent is disposed into Ashwani khad | MC Smila landfill site, Bhariyal and given to farmers |
| 6 | STP Summerhill | 3.93 | 0.7 | after tertiary treatment and disinfection effluent is disposed into Ashwani khad | MC Smila landfill site, Bhariyal and given to farmers |
| | | 46.96 | 24.60 | | |

| Details of STPs in the catchment area of Pabbar River in Rohru | | | | MODE OF DISPOSAL | |
|--|-------------|----------------|-------------------------|--|-----------------|
| Sr. No. | Name of STP | Capacity (MLD) | Capacity Utilized (MLD) | Sewage Disposal | Sludge Disposal |
| | | 1 | 2 | 3 | 4 |
| 1 | STP Rohru | 1.745 | 1.745 | after tertiary treatment and disinfection effluent is disposed into pabbar river | land (SBB) |
| 2 | STP Jubbai | 0.65 | 0.35 | after treatment and disinfection effluent is disposed into bishkuti nallah | land (SBB) |
| | | 2.395 | 2.095 | | |

1462

| Sr. No. | Name of STP | Capacity (MLD) | Capacity Utilized (MLD) | MODE OF DISPOSAL | |
|--|-------------------------|----------------|-------------------------|---|--|
| | | | | Sewage Disposal | Sudge Disposal |
| Details of STPs in the catchment area of River Beas of Mandi | | | | | |
| | | 1 | 2 | 3 | 4 |
| Sr. No. | Name of STP | Capacity (MLD) | Capacity Utilized (MLD) | Sewage Disposal | Sudge Disposal |
| 1 | Sarbagat-Peoh Zone B | 0.70 | 0.32 | after treatment and disinfection effluent is disposed into nullah | after stabilizing in sudge bed/land (given to farmers) |
| 2 | Jogindernagar | 1.72 | 1.43 | after treatment and disinfection effluent is disposed into nullah | after stabilizing in sudge bed/land (given to farmers) |
| 3 | Mandi -Rajpura in Puhar | 3.85 | 3.5 | after treatment and disinfection effluent is disposed into beas river | after stabilizing in sudge bed/land (given to farmers) |
| 4 | Mandi- Kauliyar | 0.47 | 0.46 | after treatment and disinfection effluent is disposed into beas river | after stabilizing in sudge bed/land (given to farmers) |
| 5 | Sundernagar | 4.5 | 3.25 | after tertiary treatment and disinfection effluent is disposed into nullah | after stabilizing in sudge bed/land (given to farmers) |
| | | 11.23 | 8.96 | | |
| Total area of Subhna Khad in Parwanoo | | | | | |
| MODE OF DISPOSAL | | | | | |
| Sr. No. | Name of STP | Capacity (MLD) | Capacity Utilized (MLD) | Sewage Disposal | Sudge Disposal |
| 1 | Parwanoo | 1 | 0.3 | after tertiary treatment and disinfection effluent is disposed into subhna nullah | land |
| | | 1 | 2 | 3 | 4 |

1463

| Sr. No. | Name of STP | Capacity (MLD) | Capacity Utilized (MLD) | MODE OF DISPOSAL | |
|--|----------------------|----------------|-------------------------|---|----------------|
| | | | | Sewage Disposal | Sudge Disposal |
| | | 1 | 2 | 3 | 4 |
| Details of STPs in the catchment area of River Ratta in Nainagarh | | | | | |
| Sr. No. | Name of STP | Capacity (MLD) | Capacity Utilized (MLD) | MODE OF DISPOSAL | |
| | | | | Sewage Disposal | Sudge Disposal |
| | | 1 | 2 | 3 | 4 |
| 1 | Nainagarh | 3.62 | 0.8 | after tertiary treatment and disinfection effluent is disposed into sirsa river | land |
| | | 3.62 | 0.80 | | |
| Details of STPs in the catchment area of River Bald/ Sirsa in Baddi | | | | | |
| Sr. No. | Name of CETP cum STP | Capacity (MLD) | Capacity Utilized (MLD) | MODE OF DISPOSAL | |
| | | | | Sewage Disposal | Sudge Disposal |
| | | 1 | 2 | 3 | 4 |
| 1 | CETP Baddi | 25.00 | 20.00 | Treated effluent discharged in River Sirsa | Through TSDF |
| | | 25.00 | 20.00 | | |
| | TOTAL | 90.21 | 56.76 | | |